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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 40/7/NCLT/AHM/2017

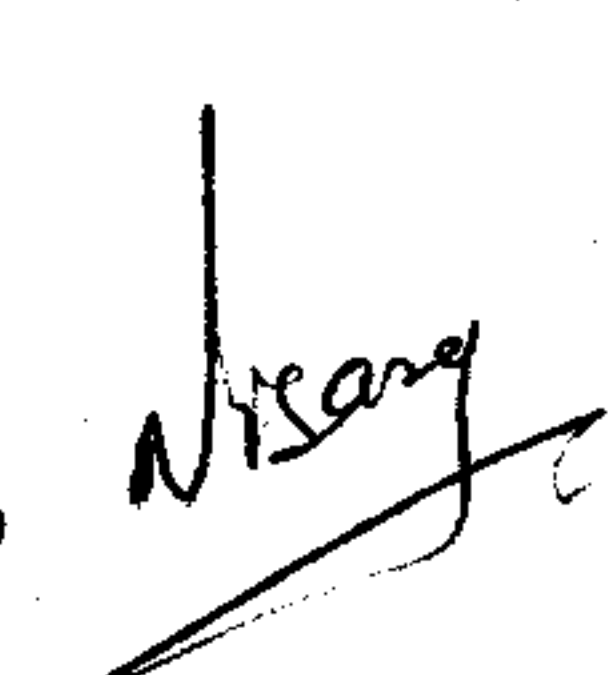
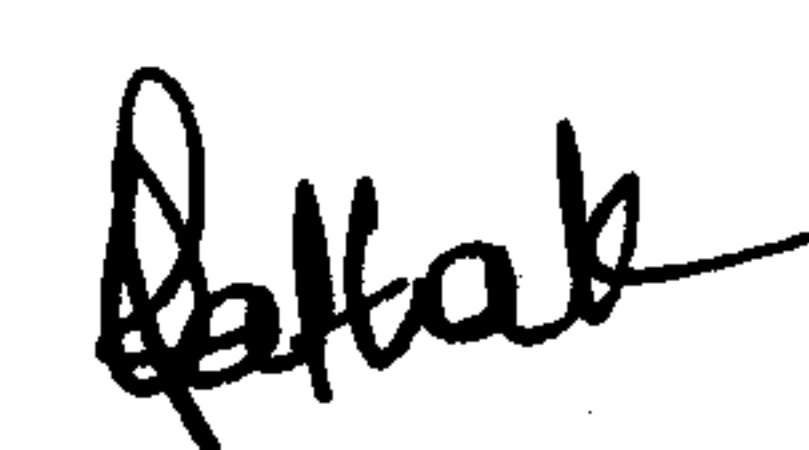
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

Name of the Company: State Bank of India
V/s.
Essar Steels Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. MIHIR THAKORE	SENIOR ADVOCATE	RESPONDENT	
2.	Mr. SAURABH SOPARKAR	" "	"	
3.	Mr. KEYUR GANDHI	ADVOCATE	"	
4.	Mr. NISARG DESAI	"	"	
5.	Mr. Anshin Desai, Senior Advocate with Mr. Nirag Pathak, Mr. Ameya Gokhale, Mr. Umang Singh, Mr. Shalin Jani	Senior Advocate with Adv. for Shandul Amaehand Mangaldas & Co.	Applicant/ Financial Creditor	


ORDER

Learned Senior Advocate Mr. Anshin Desai with Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Umang Singh with Learned Advocate Mr. Shalin Jani present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Mihir Thakore with Learned Senior

Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Keyur Gandhi with
Learned Advocate Mr. Nisarg Desai present for Respondent.

Heard further arguments of Learned Counsels for both sides.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of July, 2017.